


Name of the Corporate Debtor **Swati Health And Education Services Private Limited**
Date of commencement of CIRP **04.03.2022**
List of Creditors as on **08.11.2022**
List of operational creditors (Government Dues)

1	2	3	4	5	6	9	10	11	12	13	14	15
		Details of Claim Received		Details of claim admitted								Remarks, if any
S. N	Name of Creditor/Department	Date of receipt	Total Amount Claimed	Amount of claim Admitted	Nature of Claim	Whether Related Party	% of Voting Share in COC	Amount of Contingent Claim	Amount of any Mutual dues, that may be set off	Amount of Claim not admitted	Amount of claim under verification	
1	Greater Noida Industrial Development Authority	23.05.2022	214195542	182496973	Operational Creditors (Government Dues)	no	0	0	0	31698569	0	On the basis of available details claim till 4.3.2022 admitted and balance amount not admitted.
			214195542	182496973			0	0	0	31698569	0	
Total							0	0	0	31698569	0	

Please note that claims are admitted based on documents available and submitted with declaration under provision of I& B code. The amount shall be modified in accordance to provision of code. The creditors are advised to submit to the RP the desired details, information and documents promptly.


PAWAN KUMAR GOYAL
Resolution Professional in the matter of
Swati Health And Education Services Private Limited.
Registration Number: **IBBI/PA-001/IP-P00875/2017-18/11473**
Reg. email: ca.pawangoyal@gmail.com
Comm. Email swaticirp@gmail.com
304, D.R. Chamber, Opp. PP Jewellers,
12/56, D.B. Gupta Road, Karol Bagh, New Delhi-110005

Place: New Delhi
Date: 08.11.2022